NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1275/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

45

MITC Rolling Mills Pvt. Ltd.

Richa India Infra Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Glo Vinod Sharma Advocate by Applicant UNIV Hemony Engress Advocate by Applicant UNIV For Withdram on 1955 The Work

ORDER

C.P. No. 1275/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. Seeking adjournment on the ground of Withdrawal of Petition.
- 3. Adjourned to **04.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

21.12.2017

Sd/-M.K. SHRAWAT

Member (Judicial)